

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF BEMCO HYDRAULICS LIMITED

Regd. Office: Khanapur Road, Udyambag, BELGAUM 590 008 (Karnataka)

The details subsequent to the completion of the Offer made vide Public Announcement dated March 22, 2007 and March 6, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mohta Capital Private Limited (herein referred to as 'Acquirer') along with U.D. Fininvest Private Limited, Amarshakti Fininvest and Credit Private Limited, Sri Ramachandra Enterprises Private Limited, Mr. Madan Mohan Mohta, Mr. Anirudh Mohta and Mrs. Urmila Devi Mohta (hereinafter collectively referred to as "Persons Acting in Concert") to acquire up to 2,89,340 equity shares of Rs. 10 each representing 20% of the fully expanded voting capital of Bemco Hydraulics Limited at a price of Rs. 15.25 per fully paid-up share ('Offer Price') payable in cash are as under:

1	Name of the Target Company :	Bemco Hydraulics Limited
2	Name of the Acquirer :	Mohta Capital Private Limited
3	Name of the Manager to the offer :	Microsec Capital Limited
4	Name of the Registrar to the offer :	Adroit Corporate Services Pvt. Limited
5	Offer Details	
	Date of opening of the offer :	Wednesday, March 12, 2008
	Date of closure of the offer :	Monday, March 31, 2008

Sl. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs. 15.25 per share		Rs. 15.25 per share	
2	Share holding of the acquirer along with PACs before Preferential Allotment	No	%	No	%
		215711	14.91%	215711	14.91%
3	Shares acquired in Preferential Allotment	800000	55.30%	800000	55.30%
4	Shares acquired in the Open Offer	289340	20.00%	8966	0.62%
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 44,12,435.00		Rs. 1,36,731.50	

6	Shares acquired after P.A but before 7 working days prior to closure date, if any.	NIL	NIL	NIL	NIL
7	Post offer share holding of acquirer including PACs (2+3+4+6)	No	%	No	%
		1305051	90.21%	1024677	70.83%
8	Post Offer Shareholding of Promoter Group including Acquirers	1372174	94.85%	1091800	75.47%
9	Pre & Post offer share holding of Public	Pre offer	Post offer	Pre offer	Post offer
	No. of Shares	363866	74526	363866	354900
	% of holding	25.15%	5.15%	25.15%	24.53%

Percentage shareholding has been calculated on fully expanded paid up capital of the Company pursuant to Preferential allotment.

Status of the escrow account	Amount not released
Payment of interest, if any	NIL
Status of investor complaints received, if any	NIL

This Public Announcement will also be available on SEBI website at www.sebi.gov.in. The Board of Directors of the Acquirer along with PACs accept their responsibilities both jointly and severally for the information contained in this Post Issue Public Announcement and for the fulfillment of their obligations under the SEBI (SAST) Regulations.

Please read this Post Offer Announcement in conjunction with the Public Announcements dated 22nd March, 2007 and 6th March, 2008.

For and on behalf of the acquirer and the PACs

MICROSEC
MICRO FOCUS. MEGA WEALTH

Date: 19.04.2008
Place: Kolkata

Microsec Capital Limited
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Sobhagya/007/08-09